

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF REVENUE

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 1005**

TO BE ANSWERED ON TUESDAY, 26<sup>th</sup> JULY, 2022.

**ED RAIDS**

1005. SMT. PRIYANKA CHATURVEDI:

Will the Minister of FINANCE be pleased to state:

- (a) whether Enforcement Directorate (ED) raids have gone up almost 90% from 2014, and if so, the details thereof;
- (b) whether raid to complaint ratio of ED cases has gone down drastically from 2014, and if not, the details thereof;
- (c) whether conviction rate under the Foreign Exchange Management Act (FEMA) is only 0.5% since 2014;
- (d) if so, the reasons for low rate of conviction, and if not, the correct statistics on rate of conviction as of 1/7/2022; and
- (e) the cases registered under the Prevention of Money Laundering Act (PMLA), 2002 since 2014 and number of people convicted under the PMLA from 2014?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF FINANCE**  
**(SHRI PANKAJ CHAUDHARY)**

(a) & (b) The details of searches conducted by ED under PMLA and FEMA from 01.04.2004 to 31.03.2014 and 01.04.2014 to 31.03.2022 along with reasons for increase of the same are as under:

PMLA

**F.Y. 2004-05 to F.Y. 2013-14:** During the first 09 years of administration of PMLA, small number of searches (112) were carried out which resulted in attachment of Proceeds of Crime of Rs. 5346.16 crore and filing of 104 Prosecution Complaints. During the period, trial court has not convicted any accused for the offence of money laundering or confiscated any property under PMLA.

**F.Y. 2014-15 to 2021-22:** In order to dispose of pending investigation in old cases and to complete investigation in new cases in time bound manner under the PMLA, 3010 searches were conducted during the last eight years which resulted in attachment of Proceeds of Crime of Rs. 99356 crore (approx.), filing of Prosecution Complaint in 888 cases and conviction of 23 accused persons / entities & confiscation of proceeds of crime to the tune of Rs. 869.31 crore.

It is pertinent to mention here that searches in the course of investigation of money laundering cases are very important from perspective of collection of evidence. Increase in number of searches show Government's commitment to prevent money laundering and improved systems for gathering financial intelligence through use of technology, better inter-agency cooperation and exchange of information both domestically and internationally, concerted efforts to complete pending investigations in old cases and investigations in complex money laundering cases that have multiple accused requiring multiple searches are some of the reasons for increase in number of searches.

#### FEMA

**F.Y. 2004-05 to F.Y. 2013-14:** During this period, 571 searches were conducted and 8586 cases were taken up for investigations under provisions of FEMA which resulted in issuance of SCNs in 2780 cases and adjudication of 1312 SCNs thereby imposing penalty of Rs. 1754.33 crores. Further, assets to the tune of Rs. 14 crore (approx.) were seized under FEMA.

**F.Y. 2014-15 to 2021-22:** In order to dispose of pending investigation in old cases and to complete investigation in new cases in time bound manner under the FEMA, 996 searches were conducted and 22,330 cases were taken up for investigations under provisions of FEMA which resulted in issuance of SCNs in 5329 cases and adjudication of 5160 SCNs thereby imposing penalty of Rs. 6376.51 crores. Further, assets to the tune of Rs. 7066 crore (approx.) were seized under FEMA.

(c) & (d) As on 31.03.2022, Prosecution Complaints have been filed in 992 cases. Further, Trial Courts under PMLA have convicted 23 accused persons / entities for the offence of money laundering and in only 01 case, accused were discharged on merit against which appeal has already been filed before the Hon'ble High Court.

(e) 3555 cases have been recorded under PMLA since 01.04.2014 to 31.03.2022. Trial Courts under PMLA have convicted 23 accused persons/entities for the offence of money laundering and trial is continuing in 931 cases which are at different stages.